Based on the stakeholders responses to a consultation process for finding a solution to restrict Unsolicited Commercial Communication to subscribers who do not want such calls, internal discussions and international practices, Telecom Regulatory Authority of India (TRAI) has released a draft regulation on 23rd April, 2007 for putting in place a mechanism called "National Do Not Call Registry (NDNC)" for curbing the unwanted telemarketing calls.

Keeping in mind the concerns of their consumers, mobile service providers have already introduced "Do Not Disturb" facility for the subscribers who do not wish to receive information on products and services of their mobile service provider. Also, TRAI has advised the mobile subscribers through advertisement in leading newspapers to use this facility.

To tackle the issue of violation of the Regulation, TRAI has provided for a special tariff on per call basis for the violated calls, which will be higher than the normal tariff. If a telemarketer further violates the Regulation, provision has been made in the Regulation that the originating access provider shall disconnect the telephone of the telemarketer.

Computerization of post offices in Karnataka

3071.SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of post offices other than non-departmental ones functioning in the State of Karnataka as on 31st March, 2007, district-wise;
- (b) the number out of them in which services have been fully computerized, partially computerized, separately;
- (c) whether any plan has been drawn to extend the benefit of computerization in post offices during 2007-08; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): (a) The number of post offices other than non-departmental ones functioning in the State of Karnataka as on 31st March, 2007, district-wise, is given in the Statement I (See below)

- (b) The number out of them in which services have been fully computerised, partially computerised, separately is given in the Statement II (See below).
- (c) The XIth Plan (2007—12) outlay of the Department is yet to be finalized in consultation with the Planning Commission and hence no plan programme has been approved for computerisation of Post Offices for the year 2007-08.
 - (d) Does not arise in view of (c) above.

Statement-I

Number of Post Offices other than Non-departmental ones functioning in the State of Karnataka

| SI. No. | Name of the District | No. of departmental Post offices in the district as on 31.03.2007 |
|------------|----------------------|---|
| 1 | 2 | 3 |
| 1 | Bangalore Urban | 229 |
| 2 | Bangalore Rural | 40 |
| 3 | Bagalkot | 4 9 |
| 4 | Belgaum | 141 |
| 5 | Bellary | 75 |
| 6 | Bidar | 33 |
| 7 | ,Bijapur | 56 |
| ₽ . | Dhârwad | 66 |
| 9 | Gadag | 30 |
| 10 | Koppal | 30 |
| 11 | Gulbarga | 73 |
| 12 | Haveri | 34 |
| 13 | Raichur | 39 |
| 14 | Uttara kannada | 96 |
| 15 | Chamarajanagar | 22 |
| 16 | Chikmagalur | 59 |
| 17 | Chitradur ga | 44 |

| 1 | 2 | 3 | |
|----|------------------|------|--|
| 18 | Davanagere | 37 | |
| 19 | Hassan | 62 | |
| 20 | Kodagu | 25 | |
| 21 | Kolar | 65 | |
| 22 | Mandya | 56 | |
| 23 | Dakshina Kannada | 116 | |
| 24 | Mysore | 86 | |
| 25 | Shimoga | 87 | |
| 26 | Tumkur | 78 | |
| 27 | Udupi | 80 | |
| | TOTAL: | 1808 | |

Statement-II

Number of Departmental Post Offices in which Postal Services have been computerized

| SI. No. | Name of the District | No. of departmental Post offices were Postal services are fully computerised | No. of Department Post Offices where Postal services are partially computerised |
|------------|----------------------|---|--|
| 1 | 2 | 3 | 4 |
| 1 | Bangalore Urban | 102 | 32 |
| 2 | Bangalore Rural | 8 | 3 |
| 3 | Bagalkot | 8 | 8 |
| 4 | Belgaum | 18 | 11 |
| 5 | Bellary | 12 | 3 |
| 6 | Bidar | 5 | 0 |
| 7 | Bijapur | 9 | 0 |

| | | .3 | 4 |
|----|------------------|------------|----------|
| 8 | Dharwad | 18 | 6 |
| 9 | Gadag | 4 | 7 |
| 10 | Koppal | 2 | 4 |
| 11 | Gulbarga | 11 | 9 |
| 12 | Haveri | 5 | 4 |
| 13 | Raichur | 2 | 8 |
| 14 | Uttara kannada | - 6 | 12 |
| 15 | Chamarajanagar | 4 | . 1 |
| 16 | Chikmagalur | 1 1 | 1 |
| 17 | Chitradurga | 6 | 3 |
| 18 | Davanagere | 7 | . 2 |
| 19 | Hassan | 11 | 0 |
| 20 | Kodagu | 9 | 0 |
| 21 | Kolar | 13 | 2 |
| 22 | Mandya | 5 | 6 |
| 23 | Dakshina Kannada | 31 | 5 |
| 24 | Mysore | 23 | 2 |
| 25 | Shimoga | 16 | 0 |
| 26 | Tumkur | 17 | 0 |
| 27 | Udupi | 17 | 2 |
| | Total: | 380 | 131 |

Telecom SEZs

3072. PROF. ALKA BALRAM KSHATRIYA: SHRIMATI SHOBHANA BHARTIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government have decided to set up telecom-specific Special Economic Zones to make India a telecom manufacturing hub;